

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

RBI/2023-2024/86

November 15, 2023

DOR. AML.REC.56 /14.06.001/2023-24

The Chairpersons / CEOs of all the Regulated Entities

Madam / Dear Sir,

Implementation of Section 51A of UAPA,1967: Updates to UNSC's 1267/ 1989 ISIL (Da'esh) & Al-Qaida Sanctions List: Amendments in 05 Entries

Please refer to Section 51 of our Master Direction on Know Your Customer (MD on KYC) dated February 25, 2016 as amended from time to time, in terms of which "*Regulated Entities (REs) shall ensure that in terms of Section 51A of the Unlawful Activities (Prevention) (UAPA) Act, 1967 and amendments thereto, they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, which are approved by and periodically circulated by the United Nations Security Council (UNSC).*"

2. In this connection, Ministry of External Affairs (MEA), Government of India has informed about the UNSC press release SC/15492 dated November 14, 2023 wherein the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities enacted the amendments to list entries and narrative summaries specified below with underline and strikethrough, in connection with individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2610 (2021), and adopted under Chapter VII of the Charter of the United Nations.

A. Individuals

QDi.147 Name: 1: MOHAMED 2: AMIN 3: MOSTAFA 4: na

Name (original script): محمد أمين مصطفى

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001

टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

Department of Regulation, Central Office, Central Office Building, 12th/ 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai - 400001

हिंदी आसान है, इसका प्रयोग बढ़ाएँ

"Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers."

Title: na **Designation:** na **DOB:** 11 Oct. 1975 **POB:** Kirkuk, Iraq **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Iraq **Passport no:** na **National identification no:** na **Address:** Via della Martinella 132, Parma, Italy (Domicile) **Listed on:** 12 Nov. 2003 (amended on 9 Sep. 2005, 7 Jun. 2007, 16 May 2011, 25 Oct. 2016, 1 May 2019, 8 Nov. 2022, 14 Nov. 2023) **Other information:** Under administrative control measure in Italy ~~scheduled to expire~~ which expired on 15 Jan. 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2610 (2021) was concluded on 8 November 2022. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.289 Name: 1: SAID JAN 2: 'ABD AL-SALAM 3: na 4: na

Name (original script): سعيد جان عبد السلام

Title: na **Designation:** na **DOB:** a) 5 Feb. 1981 b) 1 Jan. 1972 **POB:** na **Good quality a.k.a.:** a) Sa'id Jan 'Abd-al-Salam b) Dilawar Khan Zain Khan born 1 Jan. 1972 **Low quality a.k.a.:** a) Qazi 'Abdallah b) Qazi Abdullah c) Ibrahim Walid d) Qasi Sa'id Jan e) Said Jhan f) Farhan Khan g) Aziz Cairo h) Nangiali **Nationality:** Afghanistan **Passport no:** a) Afghan number OR801168, issued on 28 Feb. 2006 (expireds 27 Feb. 2011, under name Said Jan 'Abd al-Salam) b) Pakistan number 4117921, issued on 9 Sep. 2008 (expireds 9 Sep. 2013, issued under name Dilawar Khan Zain Khan) **National identification no:** Kuwait Civil Identification number 281020505755 (issued under name Said Jan 'Abd al-Salam) **Address:** na **Listed on:** 9 Feb. 2011 (amended on 1 May 2019, 8 Nov. 2022, 14 Nov. 2023) **Other information:** In approximately 2005, ran a "basic training" camp for Al-Qaida (QDe.004) in Pakistan. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2610 (2021) was concluded on 8 November 2022. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.316 Name: 1: IYAD 2: AG GHALI 3: na 4: na

Name (original script): اياد اغ غالي

Title: na **Designation:** na **DOB:** 1958 **POB:** Abeibara, Kidal Region, Mali **Good quality a.k.a.:** Sidi Mohamed Arhali born 1 Jan. 1958 in Bouressa, Bourem Region, Mali **Low quality a.k.a.:** na **Nationality:** Mali **Passport no:** Mali number A1037434, issued on 10 Aug. 2001 (expireds on 31 Dec. 2014) **National identification no:** Mali Birth certificate 012546 **Address:** Mali **Listed on:** 25 Feb. 2013 (amended on 23 Sep. 2014, 1 May 2019, 8

Nov. 2022, 14 Nov. 2023) **Other information:** Founder and leader of Ansar Eddine (QDe.135). Member of the Tuareg Ifogas tribe. Linked to the Organization of Al-Qaida in the Islamic Maghreb (QDe.014) and Mouvement pour l'Unification et le Jihad en Afrique de l'Ouest (MUJAO) (QDe.134). Name of father is Ag Bobacer Arhali, name of mother is Rhiachatou Wallet Sidi. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2610 (2021) was concluded on 8 November 2022. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.317 Name: 1: ABU MOHAMMED 2: AL-JAWLANI 3: na 4: na

Name (original script): أبو محمد الجولاني

Title: na **Designation:** na **DOB:** Between 1975 and 1979 **POB:** Syrian Arab Republic **Good quality a.k.a.:** a) Abu Mohamed al-Jawlani (Abu Muhammad al-Jawlani, Abu Mohammed al-Julani, Abu Mohammed al-Golani, Abu Muhammad al-Golani, Abu Muhammad Aljawlani, Muhammad al-Jawlani (transliterations of original script name)) b) Amjad Muzaffar Hussein Ali al-Naimi born 1980 in Syrian Arab Republic ((Mother's name: Fatma Ali Majour. Address: Mosul, Souq al-Nabi Yunis) **Low quality a.k.a.:** a) شيخ الفاتح ، الفاتح (transliterations: Shaykh al-Fatih; Al Fatih) (Translation: The Conqueror) (Nom de guerre) b) Abu Ashraf **Nationality:** Syrian Arab Republic **Passport no:** na **National identification no:** na **Address:** (Active in Syria as at Jun. 2013) **Listed on:** 24 Jul. 2013 (amended on 2 Jun. 2014, 10 Dec. 2015, 1 May 2019, 8 Nov. 2022, 14 Nov. 2023) **Other information:** Description: Dark complexion. Height: 1.70 m. Since Jan. 2012, he is the Leader of Al-Nusrah Front for the People of the Levant (QDe.137), a Syria-based group listed in May 2014, and previously listed as an alias of Al-Qaida in Iraq (AQI) (QDe.115) between 30 May 2013 and 13 May 2014. Associated with Aiman Muhammed Rabi al-Zawahiri (QDi.006). Wanted by the Iraqi security forces. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2610 (2021) was concluded on 8 November 2022. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

B. Entities

QDe.012 Name: MAKHTAB AL-KHIDAMAT

Name (original script): مكتب الخدمات

A.k.a.: a) MAK b) Al Kifah c) Afghan Service Bureau **F.k.a.:** na **Address:** na **Listed on:** 6 Oct. 2001 (amended on 5 Mar. 2009, 13 Dec. 2011, 24 Nov. 2020, 8 Nov. 2022, 14 Nov. 2023) **Other information:** Absorbed into Al-Qaida (QDe.004). Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Review

pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. Review pursuant to Security Council resolution 2610 (2021) was concluded on 8 November 2022. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Entities

3. In accordance with paragraph 58 of resolution 2610 (2021), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above entries at the following URL:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/summaries.

4. Press release regarding the above can be found at <https://press.un.org/en/2023/sg15492.doc.htm>. Further, the UNSC press releases concerning amendments to the list are available at URL: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

5. The details of the sanction measures and exemptions are available at the following URL: https://www.un.org/securitycouncil/sanctions/1267#further_information

6. In view of the above, REs are advised to take appropriate action in terms of Section 51 of the MD on KYC and strictly follow the procedure as laid down in the UAPA Order dated February 02, 2021 (amended on August 29, 2023) annexed to the MD on KYC.

7. Updated lists of individuals and entities linked to ISIL (Da'esh), Al-Qaida and Taliban are available at:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list

<https://www.un.org/securitycouncil/sanctions/1988/materials>

8. Further, as per the instructions from the Ministry of Home Affairs (MHA), any request for delisting received by any RE is to be forwarded electronically to Joint Secretary (CTCR), MHA for consideration. Individuals, groups, undertakings or entities seeking to be removed from the Security Council's ISIL (Da'esh) and Al-Qaida Sanctions List can submit their request for delisting to an independent and impartial Ombudsperson who

has been appointed by the United Nations Secretary-General. More details are available at the following URL:

<https://www.un.org/securitycouncil/ombudsperson/application>

9. REs are advised to take note of the aforementioned UNSC communications and ensure meticulous compliance.

Yours faithfully,

(Santosh Kumar Panigrahy)
Chief General Manager